## <u>COURT - I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) DFR No. 597 of 2017

## Dated: 31<sup>st</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ajmer Vidyut Vitran Nigam Ltd. & Anr. Vs.			Appellant(s)
M/s. Srinivas sangmarmar Pvt	. Ltd. 8	-	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aditya Madan Mr. Gautam Gupta	
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R	3

## <u>ORDER</u>

Issue notice to the Respondents on the question of maintainability,

returnable on 10.07.2017. Dasti, in addition, is permitted.

List the matter on 10.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

pr/kt